

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 137 of 2013

Goura Devi & Anr. ... Appellants
Versus
The State of Jharkhand through Deputy Commissioner, Hazaribagh
... Respondent

With

First Appeal No. 38 of 2013

Chhote Lal Yadav & Ors. ... Appellants
Versus
The State of Jharkhand through Deputy Commissioner, Hazaribagh
&Anr. ... Respondents

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Mahadeo Thakur, Adv.

14 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellants pray for time.
Prayer for time is allowed as the last chance.
List these appeals one week after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-